NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No. 23/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. M/s Mahanth Engineering Works Pvt Ltd. Vs ROC
	-	Admission	252(3)	

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

GANAPATHI GHATTI Petitioner 8970797164

ORDER

PCS for Petitioner Company is present. He is directed to file additional documents to prove that, company had business at the relevant period. List it on 16/02/2018.

Member (T)

Member (J)